

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.356  
TO BE ANSWERED ON 10.08.2017**

**ELECTRICITY TO ALL CITIZENS**

**†\*356. SHRI ARVIND SAWANT:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has taken any initiatives/launched any schemes to make electricity available to all the citizens in the country and if so, the details thereof;**
- (b) the number of settlements and commercial establishments/centres/ companies to which electric connection is yet to be given;**
- (c) the number of electric connections provided to the tribal people living in forest areas, islands, other remote areas and the people living in slums; and**
- (d) the quantum of power and length of electricity wire in kilometres required for this purpose?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (d) : A Statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.356 TO BE ANSWERED IN THE LOK SABHA ON 10.08.2017 REGARDING ELECTRICITY TO ALL CITIZENS.**

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**(a) : Electricity is a concurrent subject. Supply of electricity is in the jurisdiction of State. However, in order to enable continuous supply, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers. All the State Governments and Union Territories have signed the “24X7 Power For All” agreement with the Union Government.**

**Government of India supplements the efforts of State through its schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal DISCOM Assurance Yojana (UDAY) etc.**

**(b) : Number of commercial establishment/centres/companies/settlement is dynamic in nature and keeps on changing. Connections to them are released as per Standard of Performance (SoP) defined by concerned State Electricity Regulatory Commission.**

**(c) : As on 30.6.2017, free electricity service connection to 2.63 crore Below Poverty Line (BPL) households have been released including tribal people living in forest areas, islands and other remote areas under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY).**

**(d) : To facilitate power to all, as per the assessment made by the states and Union Territories in Power For All document, the required total quantum of power and the length of electricity wire in kilometers are provided by the concerned State/DISCOMs. For 2017-18, estimated amount is given below:**

<b>Details</b>	<b>2017-18</b>
<b>Power requirement in Million Units (MU)</b>	<b>13,57,091.10</b>
<b>Peak Demand in MW</b>	<b>2,26,182.07</b>
<b>Intra State Transmission in Ckt Km</b>	<b>24,866.86</b>
<b>New &amp; Capacity Augmentation of 66, 33 &amp; 11 KV lines in Ckt Km</b>	<b>2,44,032.70</b>
<b>Capacity Augmentation of LT lines in Ckt Km</b>	<b>1,90,616.50</b>

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